

National Company Law Tribunal

Allahabad Bench

CP NO. 157/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE COMPANY: M/s Task 4 Security India Pvt Ltd vs. ROC Kanpur

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	CA - A. K. Dubey	CA,	Petitioner	A. K. Dubey
2.	Krishna Dev Vyas	Adv.	ROC	[Signature]

C.P. No. 157/ALD/2017

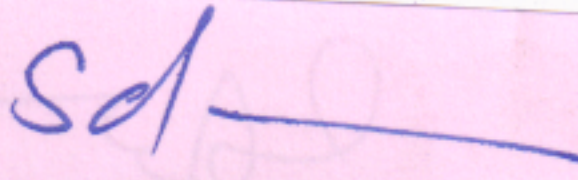
Shri Avneet Kumar Dubey, Chartered Accountant for the petitioner. Shri Krishna Dev Vyas on behalf of C.G.S.C. representing the Central Govt.

In the present matter, reply/ comment, if any, of the ROC in respect of the Present Company Petition is still awaited. Therefore, the petitioner is directed to serve a spare copy of the present Company Petition to learned C.G.S.C Shri Krishna Dev Vyas, who is advised to seek instruction and to file reply to the petition within two weeks and to serve an advance copy thereof to the counsel for the petitioner. The petitioner is liberty to file rejoinder, if any.

The matter be listed on 12<sup>th</sup> January, 2017.

Date: 12/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)